

consumption and import is tabulated below:

Year	Production (LMT)	Consumption (LMT)	Import (LMT)	Expenditure incurred on import (Rs. Crores) (C & F value)	Subsidy on import (Rs. Crores)
1995-96	158.20	179.08	37.82	2840.13	1935.00
1996-97	156.20	190.25	23.28	1701.75	1163.08
1997-98	185.96	200.08 (Estd.)	23.89	1296.57	729.36

(b) to (d) Government has approved the revamp of the Namrup Units of Hindustan Fertilizer Corporation Limited (HFC) at an estimated fresh investment of Rs. 350 crores. The Company has taken concrete steps towards the implementation of the revamp project and is tying up the necessary inputs and term loans. The proposals in respect of the remaining units of HFC and Fertilizer Cooperation of India Limited (FCI) to be submitted to the Board for Industrial and Financial Reconstruction will be finalized on considerations of unit-wise viability and tie up of the funding arrangements.

Welfare Schemes in the Backward Areas of Orissa

4031. SHRI RAMA CHANDRA MALLICK : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of Welfare Schemes implemented by the Union Government in the backward areas of Orissa for the upliftment of the Scheduled Castes and Scheduled Tribes;

(b) whether these schemes have been reviewed by the Government; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (c) The following Central and Centrally Sponsored Schemes have been reviewed and are being implemented for upliftment of Scheduled Castes and Scheduled Tribes in the country including the State of Orissa and its Backward Areas:

1. Special Central Assistance to Special Component Plan to Scheduled Castes.
2. Equity assistance to Scheduled Castes Development Corporations.
3. National Scheme of Liberation and Rehabilitation of Scavengers & their Dependents.
4. Post-Matric Scholarship for Scheduled Castes and Scheduled Tribes' students.

5. Pre-Matric Scholarship for the children of those engaged in unclean occupations.

6. Hostels for Scheduled Castes Boys & Girls.

7. Book Banks for Scheduled Castes and Scheduled Tribes' Students.

8. Coaching and Allied Scheme for Scheduled Castes' and Scheduled Tribes' students.

9. Upgradation of Merit of Scheduled Castes and Scheduled Tribes' students.

10. Special Central Assistance to Tribal Sub-Plan.

11. Grants under First proviso to article 275(1) of the constitution.

12. Hostels for Scheduled Tribes Boys & Girls.

13. Ashram Schools in Tribal Sub-Plan Area.

14. Vocational Training in Tribal Area.

15. Educational Complex for Scheduled Tribes' Girls in Low Literacy Pockets.

16. Assistance to State Tribal Development Cooperative Development Corporations, Forest Development Corporations.

17. Scheme of Village Grain Banks.

Foreign Assistance

4032. PROF. CHAMAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a large number of Madarassas and other religious educational institutions are functioning in various parts of the country with foreign assistance;

(b) if so, the details thereof;

(c) whether some owners/teachers of such madarassas in Jammu & Kashmir have been found involved in subversive and terrorists activities;